

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 22 of 2020

IN THE MATTER OF:

Bharat Heavy Electricals Ltd.

...Appellant

Versus

Mr. Anil Goel,

Liquidator of Visa Power Ltd. & Anr.

...Respondents

For Appellant: Mr. Punit Tyagi and Ms. Swastika Chakravarti, Advocates.

For Respondent: Mr. Abhijeet Sinha, Mr. Kumarjit Banerjee, Mr. Gaurav Gupta and Mr. Robin Singh Rathore, Advocates.

ORDER

28.02.2020 It is stated that instructing Advocate has to attend some surgery today. Time is sought. This is Part Heard matter.

List the Appeal in Orders category as Part Heard on **13th March, 2020 at 12:00 Noon.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)